

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 21ST DAY OF APRIL, 2020 /1ST VAISAKHA, 1942

BAIL APPL.NO.TMP 57 OF 2020

In OR NO. 4/2020 OF SILENT VALLEY FOREST STATION,  
PALAKKAD DISTRICT

PETITIONERS/ACCUSED 1 TO 3:

1. ANEES MON, AGED 35 YEARS,  
S/O ABU, EDOOR HOUSE, KARUVARAKUNDU, PO,  
NILAMBUR TALUK, MALAPPURAM DISTRICT.
2. AMEER, AGED 35 YEARS,  
S/O SAYED ALAVI HAJI, BANGALATH HOUSE,  
KALIKAVU, PO, NILAMBUR TALUK,  
MALAPPURAM DISTRICT.
3. SUBRAMANYAN, AGED 43 YEARS,  
S/O AYYAPPAN, PALULLI HOUSE,  
IRINGATTIRI, KARUVARAKUNDU, PO,  
NILAMBUR TALUK, MALAPPURAM DISTRICT.

BY ADV. SAMSUDIN P,

RESPONDENTS/COMPLAINANT/STATE:

1. STATE OF KERALA,  
REPRESENTED BY PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, COCHIN - 682 031.
2. FOREST RANGE OFFICER,  
SILENT VALLEY POLICE STATION, ATTAPADI,  
PALAKKAD DISTRICT.

BY PUBLIC PROSECUTOR SRI.RAMESH CHAND

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
21.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

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**Dated this the 21<sup>st</sup> day of April, 2020**

**O R D E R**

Post this matter on 28.04.2020. The learned Public Prosecutor will submit a report narrating the facts as well as the present stage of investigation.

**T.V.ANILKUMAR  
JUDGE**

jma/